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Title: Need to conduct a CBI enquiry into the irregularities and mismanagement in the Homeopathy Council of India.

SHRI HANNAN MOLLAH (ULUBERIA): Sir, the hon. Health Minister is here. I would like to draw the attention of the hon. Health Minister to an important issue.

About six months before, 55 Members of Parliament wrote a letter to the Prime Minister with a copy to the Health Minister regarding the irregularities, mismanagement and corruption in the Homeopathy Council of India.....(*Interruptions*) I think the hon. Minister will take note of the matter. The Homeopathy Council of India gives sanction to start new homeopathy colleges. In our country, dozens of homeopathy colleges are opened with two or three rooms without any proper inquiry. There is growth of homeopathy colleges like mushrooms. This stream of education is in danger. You will be surprised to know that if the organiser of the college takes medicines from the Chairman's factory, his college will be recognised immediately.

We demand a CBI inquiry into the irregularities of the Homeopathy Council of India like an inquiry in the Medical Council of India in which many things have come out. Many days have passed but it is still under examination. We demand a CBI inquiry in this regard so that truth will come out, corruption in the Homeopathy Council of India will be checked and this stream of medical education will be protected in our country.

I request the hon. Health Minister to take necessary action in this regard.

13.00 hrs.